

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).9036/2013

DAMYANTI & ANR.

Appellant(s)

VERSUS

VED PRAKASH & ANR.

Respondent(s)

Date : 13-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE AJAY RASTOGI
(VACATION BENCH)

For Appellant(s) Mr. Anupam Lal Das, AOR(Not Present)

For Respondent(s) Mr.Sumit Kumar Gaur, Adv.
Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

No one has appeared on behalf of the appellants.

List after summer vacation.

(SATISH KUMAR YADAV)
AR-CUM-PS

(ANITA RANI AHUJA)
COURT MASTER (NSH)